

Declaration of Assets and Liabilities

Years 2023 -2024

I Anil Kumar Yadav, Son/daughter/wife of Late Indradeo Yadav aged 41years, belonging to Junior Clerk service and presently working as Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s) Sunanda Devi	Dependant-1 Name Animesh Anand	Dependant-2 Name Srinjay Saurya	Dependant-3 Etc.Name
(xv)	Cash	1,00,000/-	70,000/-	Nil	Nil	Nil
(xvi)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	SBI, Bihar Vidhan Mandal Bank, 8,00,000/-	Nil	Nil	Nil	Nil
(xvii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(xviii)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Lic-Annual-12000/-	Lic-Annual-6600/- Lic-Annual-9800/-	Nil	Nil	Nil
(xix)	Motor Vehicles (details of make, etc.)	2 Wheeler-Hero Passion Pro-100cc	Nil	Nil	Nil	Nil
(xx)	Jewellery (give details of weight and value)	Gold 30 Grams 150,000/-	Gold 30 Grams 1,50,000/- Silver-70 Grams 30000/-	Nil	Nil	Nil
(xxi)	Other assets, such as values of claims/ Interests	Freeze Cooler TV, Computer	Nil	Nil	Nil	Nil

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Srinjay Saurya

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(xi)	Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	1 Bigha, 10 Katha Gopalganj (Joint Faimily) 30,00,000/-	Nil	Nil	Nil	Nil
(xii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	1280 SQFT, Gopalganj (Joint Faimily) 9,00,000/-	Nil	Nil	Nil	Nil
(xiii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(xiv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	<i>Housing House, Durgapur (West Bengal) 8 lakh</i>	Nil	Nil	Nil
(xv)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Bihar Vidhan Mandal, Patna	8,00,000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil

Signature

	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	PAN-AFLPY7011D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

c. Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA-1198**

Gender :- **M** (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

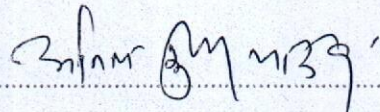
Class/Group :- **C** (A/B/C)

Cadre :- **Junior Cleark, Bihar Legislative Assembly**

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **Gopalganj**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : 

Name of Employee : Anil Kumar Yadav

Place : **Patna**

Designation : Junior Cleark

Date : **06/02/24**

Department : **Bihar Legislative Assembly**

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.